

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3066

ANSWERED ON:08.12.2009

MODERNISATION OF POLICE FORCES

Das Gupta Shri Gurudas;Dubey Shri Nishikant ;Ganpatrao Shri Jadhav Prataprao;Karunakaran Shri P.;Kodikunnil Shri Suresh;Kumar Shri Shailendra;Lingam Shri P.;Maadam Shri Vikrambhai Arjanbhai;Majhi Shri Pradeep Kumar;Pradhan Shri Amarnath;Raghavan Shri M. K.;Raghavendra Shri B. Y.;Rajendran Shri C.;Rao Shri Sambasiva Rayapati;Rawat Shri Ashok Kumar;Reddy Shri Anantha Venkatarami;Scindia Smt. Yashodhara Raje;Singh Shri Dushyant;Singh Shri Pashupati Nath;Sivasami Shri C.;Sule Supriya

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total funds sanctioned, allocated and utilised for different activities including purchase of modern and sophisticated equipments, training, infrastructure facilities, accommodation facilities, strengthening of intelligence branches, modernisation of police station, mobility etc. under the scheme of modernisation of Police Forces during each of the last three years and the current year,State-wise;
- (b) whether any mechanism has been set up to oversee the utilisation of funds and implementation of various projects under the scheme;
- (c) if so, the details thereof;
- (d) whether some States have returned the funds released to them;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the total funds received from foreign countries under the said scheme, countrywise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a): A statement showing the Central funds released and utilization reported by the States for the years 2006-07 and 2007-08 and the funds released during 2008-09 and 2009-10 (as on 30-11-2009) under the Scheme for Modernization of State Police Forces (MPF Scheme) is enclosed. The utilization certificates from the States for the Central funds released in 2008-09 would become due on 01-04-2010 and for the Central funds being released during the current financial year, 2009-10 the utilization certificates from the States would become due on 01-04-2011.

(b) & (c): A High Powered Committee under the Chairpersonship of Additional Secretary (CS) in the Ministry of Home Affairs has been constituted to approve the MPF annual action plans and monitor the progress of the implementation of the approved action plans. At the State level a State Level Empowered Committee under the Chairmanship of Chief Secretary of the concerned State exists for monitoring the implementation of the Scheme in the State. In addition, a system of concurrent audit of Central funds released under the MPF Scheme has been introduced from the last quarter of the financial year 2008-09 to oversee the utilization of Central funds by the States under the Scheme for Modernization of State Police Forces.

(d) No Sir.

(e): Does not arise, in view of (d) above.

(f): No funds are received from foreign countries under the Scheme.